

SPECIAL BENCH
COURT - I

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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/177(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	NAND KUMAR TANEJA VS WALIRAM TANEJA MINES PRIVATE LIMITED
UNDER SECTION	SEC. 59 SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Ms. Aditi Jhunjunwala, PCS : For Petitioner
Mr. Rishav Banerjee, Adv. : For Respondent No. 1,2 & 3
Ms. Sweta Mohanty, Adv.

ORDER

1. Ld. Counsel/Authorized Representative for the parties present.
2. Post this matter on **21/08/2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**